SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS NOTARIES IN RESPECT OF THE STATE OF ASSAM TO BE HELD FROM 15.05.2018 AT GUWAHATI

Date: 15th May 2018 (Tuesday) (Sr. No. 1-till last)

(Sr. No. 1~till last) Time: 11:00 A.M.

VENUE

INCOME TAX APPELLATE TRIBUNAL (ITAT)
JEEVAN PRAKASH BHAWAN,
2ND FLOOR, FANCY BAZAR,
GUWAHATI-781001, ASSAM

Sr.No. 1

F.No. N~11013/95/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 16th April, 2018

To

Sh./Ms. Abdul Basit Khan, **Advocate** Sh. Lt.Monowar Khan Raja Rammohan Road, Office Tilla Po-Dharmanagar Distt. North Tripura~799250

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N~11013/96/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 16th April, 2018

To

Sh./Ms. Gopinath Ghose, Advocate, Advocate Sh. Late. Gobinda Chandra Ghose Opposite to Bordowali H/S School P.O-A.D. Nagar, Agartala, Dist. West Tripura

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N~11013/97/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 16th April, 2018

To

Sh./Ms. Jiban Krishna Saha, **Advocate** Sh. Lt.Sudhir Chandra Saha Gangail Road (Near Netaji School) P.O.Agartala, West Tripura~799001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 4

F.No. N~11013/98/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 16th April, 2018

To

Sh./Ms. Swapan Majumdar, **Advocate**Sh. Lt.Upendra CH Majumdar
Vill+PO.Matar Bari PS.R.K.Pur Udaipur
Dist.Gomti Tripura ~799018

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 5

F.No. N~11013/99/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 16th April, 2018

To

Sh./Ms. Sri Manna Sen, **Advocate** Sh. Ajit Kumar Sen Vill- Dhaliai, PO.Sonamura, PS.Sonamura Nagar Panchyet ward no.5, Sonamura Distt.Sepahijala Tripura-799181

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/100/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 16th April, 2018

To

Sh./Ms. Sri Debasis Nath, **Advocate** Sh. Lt.Satyendra Kumar Deb Nath Vill & po. Paharmura, PS-Khowai Distt.Khowai Tripura ~799201

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 7

F.No. N-11013/101/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 16th April, 2018

To

Sh./Ms. Mfijul Islam, **Advocate** Sh. Lt.Manjur Ali Sonamura Town Po Sonamura Tripura~799181

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/102/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 16th April, 2018

To

Sh./Ms. Sri Sisuranjan Bardhan, **Advocate** Sh. Lt.Bijoy Kumar Bardhan Sonamura Hospital Road, Sonamura Town, W.No.11, Po. & Ps. Sonamura Distt. Sepahijala Tripura~799131

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/103/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 16th April, 2018

To

Sh./Ms. Pulak Kumar Debnath, **Advocate** Sh. Lt.Rebati Mohan Debanth Village & Po. Durjoynagar Airport Road Distt. West Tripura~799009

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/104/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 16th April, 2018

To

Sh./Ms. Sudarsan Sarma, **Advocate**Sh. Lt.Sh. Shyam Sundar Sarma
Vill- Deocherra Po-Deocherra Ps.-Panisagar
Tripura-799260

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/105/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 16th April, 2018

To

Sh./Ms. Tanmay Chaudhuri, **Advocate**Sh. Lt.Hari Lal Choudhury
Santipara, Motar Stand, Agartala, P.S. East
AgartalaDist.: West Tripura 799001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.02.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/106/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 16th April, 2018

To

Sh./Ms. Banani Sharma, **Advocate**Sh. Pushpak Sharma
Vill: Algapur,PS-Dharmanagar, DisttNorth
Tripura 799250

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.2016 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 13</u>

F.No. N-11013/107/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 16th April, 2018

To

Sh./Ms. Sujit Nath Sarma, Advocate
Sh. Lt.Sukhamay Nath Sharma
Vill: Durganagar Post&PDS~Khowai 799201
Tripura

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.2017 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,